

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 107 of 2012

Dated : 18th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

Appeal No. 43 of 2012

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1
Mr. R.B. Sharma for R.13

ORDER

Mr. M.G. Ramachandran has finished his arguments in both the Appeals. He seeks some time to file the additional Written Submissions. Accordingly, he is directed to file the same on or before 25.03.2013 after serving copy on the other side.

Post the matter for reply submissions on **8.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg